

abroad between January and July, 1965 and the duration of their stay abroad in each case;

(b) the purpose of the visit in each case;

(c) the foreign exchange involved in each case; and

(d) the expenditure involved in the Indian money for the purchase of foreign exchange or otherwise?

The Minister of Planning (Shri B. E. Bhagat): (a) to (d). A statement is laid on the Table of the House. [Placed in Library. See No. LT-4803/65].

Committee on Power Project

1848. { Shri D. C. Sharma;
Shri Yashpal Singh;
Shri R. S. Pandey;

Will the Minister of Irrigation and Power be pleased to state:

(a) whether Government have appointed a Committee of officials to review the progress of certain power projects and to explore measures for the expeditious execution of work on projects;

(b) if so, the terms of reference of the Committee and the names of the power projects falling under the purview of the Committee; and

(c) whether the Committee has since started working?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes.

(b) The Committee has been set up to review the progress of execution of certain power projects and to eliminate the difficulties and bottlenecks being experienced by the concerned project authorities in order that benefits envisaged from such projects during the Third Plan are realised by the target dates. The projects proposed to be reviewed by this Committee are Kothagudam (Andhra Pradesh), Pathratu (Bihar), Kalakote (Jammu and Kashmir), Sabarigiri (Kerala), Korba (Madhya Pradesh), Bharavathy (Mysore), Kanpur (U.P.), Durgapur (West Bengal), Neyveli

Extensions (Madras), Porambikulam (Madras) and Talcher (Orissa).

(c) Yes.

Jamuna Fish

1849. { Shri Ram Sewak;
Shri P. G. Sen;

Will the Minister of Health be pleased to state:

(a) whether Jamuna fish has been found unfit for consumption as harmful chemicals are found in it;

(b) if so, how this contamination has developed; and

(c) the steps taken for its elimination?

The Minister of Health (Dr. Sushila Nayar): (a) The Municipal Corporation of Delhi has stated that they are not aware of this.

(b) Does not arise.

(c) Does not arise.

कारखानों के प्रबन्ध में मजदूरों की भागीदारी

1850. { श्री मधु लिमये :
श्री रामसेवक यादव :

क्या योजना मंत्रों यह बताने की कृपा करेंगे कि :

(क) क्या योजना आयोग के उपाध्यक्ष ने कारखानों के प्रबन्ध में मजदूरों की हिस्सा देने के विषय में कोई मुझाव दिया है; और

(ख) यदि हाँ, तो उतका शीरा क्या है ?

योजना मंत्री (श्री ब० रा० जगत) :

(क) और (ख). तीनों योजना के दोषात् संसूक्त प्रबन्ध परिषदों के काम ले जा अनुभव प्राप्त हुए हैं और कर्मचारियों तथा प्रबन्धकों में निरूट का सम्बन्ध स्थापित करने के लिए जो दूसरे कदम उठाये गये हैं, योजना आयोग उन ही समाप्ता करने के काम में लगा हुआ है। योजना आयोग सम्बन्धित मंत्रालयों में सहाय्य लेकर शत बात पर जो विचार कर रहा है कि श्रमिक संग न चौदा योजना के आर्थिक विकास कार्यक्रमों की शीरा के काम में किस प्रकार पूरी तरह भाग ले सकते हैं।